

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 192 -2020

**Manuel Victor Dias**.... **Petitioner****V e r s u****Village Panchayat Majorda &  
others.**..... **Respondents**

None for the Petitioner.

Adv. C. A. Coutinho for Respondent no.1.

Adv. Ms. A. Remedios holding for Adv. Clayton Fonseca for Respondent  
no.6.**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 12th October, 2020.****ORDER:**

The learned counsel for the sixth respondent seeks three weeks time.

2. Post the matter on 2/11/2020.

**DAMA SESHADRI NAIDU, J.**

AP/-